

HIGH COURT FOR THE STATE OF TELANGANA :: HYDERABAD

ABSTRACT

Junior Civil Judges - Transfers and Postings of Junior Civil Judges -
ORDERS - ISSUED.

ROC.NO.901/2019-B.SPL.

NOTIFICATION NO.174-B.SPL.

DATED:18.03.2019.

READ:

The High Court is pleased to order the following Transfers and Postings of Junior Civil Judges:-

The Junior Civil Judges, mentioned in Column Number 2 are transferred and posted to the stations mentioned in Column Number 3 of the corresponding row. Further, the officers mentioned in column number 2 are directed to handover charge of their post **and also the posts which they have been holding in full additional charge**, to the officers mentioned in Column Number 4 of the corresponding row, as directed hereunder, and get themselves relieved and proceed to their new stations and take charge of their respective post **and also the posts which his/her predecessor is holding full additional charge**, from the officers mentioned in Column Number 5.

SL NO	NAME AND DESIGNATION OF THE OFFICER	POSTED AS	HAND OVER CHARGE OF HIS/HER POST TO	TO TAKE CHARGE OF HIS/HER POST FROM
(1)	(2)	(3)	(4)	(5)
1.	SMT. P.SREEDEVI, VIII Assistant Judge, City Civil Court, Hyderabad	Junior Civil Judge, Zaheerabad, Medak District. (Post kept vacant).	VII Assistant Judge, City Civil Court, Hyderabad	From Sri Ravinder Sattu
2.	G.VENU, III Metropolitan Magistrate (M.V.Act), Hyderabad.	Junior Civil Judge, Nakrekal, Nalgonda District (Post kept vacant).	Judicial Magistrate of First Class, Excise Court, Hyderabad.	Principal Junior Civil Judge, Suryapet, Nalgonda District.

3.	SRI K.DASARADHA RAMAIAH, Junior Civil Judge, Achampet, Mahabubnagar District.	Junior Civil Judge- cum-Judicial Magistrate of First Class, Bhainsa, Adilabad District. (Post kept vacant).	To Ms. Shalini shakelli	Junior Civil Judge, Boath, Adilabad District.
4.	SRI M.SAI KUMAR, Junior Civil Judge, Narayanpet, Mahabubnagar District	Junior Civil Judge- cum-Judicial Magistrate of First Class, Chennur, Adilabad District. (Post kept vacant).	Special Judicial Magistrate of First Class Special Mobile Court, Mahaboobnagar	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrarte of First Class, Mancherial, Adilabad District.
5.	SRI B.SUJAY, Junior Civil Judge, Narayankhed, Medak District	Junior Civil Judge, Tungaturthi, Nalgonda District. (Post kept vacant).	To Sri Ravinder Sattu.	Principal Junior Civil Judge, Suryapet, Nalgonda District.
6.	SMT. M.KALPANA, III Metropolitan Magistrate, Cyberabad at L.B.Nagar, Rangareddy District.	Addl. Junior Civil Judge (Juvenile Court), Sangareddy, Medak District. (Post kept vacant).	II Metropolitan Magistrate (Juvenile Court), Cyberabad at L.B.Nagar.	Principal Junior Civil Judge, Sangareddy, Medak District.
7.	KUM. G.GOVINDA LAKSHMI, IV Addl. Junior Civil Judge (Juvenile Court), Warangal.	Junior Civil Judge, Kollapur, Mahaboobnagar District. (Post kept vacant).	Judicial Magistrate of First Class, Special Mobile Court, Warangal.	Junior Civil Judge -cum- Special Mobile Court, Nagarkurnool, Mahaboobnagar District
8.	SRI K.KIRAN KUMAR, IV Assistant Judge, City Civil Court, Hyderabad.	Prl. Junior Civil Judge, Siddipet, Medak District. Vice Sri C.Sampath, transferred	VI Asst. Judge, City Civil Court, Hyderabad	Additional Junior Civil Judge, Siddipet, Medak District

9.	SRI C.SAMPATH, Prl. Junior Civil Judge, Siddipet, Medak District.	Junior Civil Judge, Narayankhed, Medak District. (Post kept vacant).	Additional Junior Civil Judge, Siddipet, Medak District	From Sri Ravinder Sattu.
10.	SRI RAVINDER SATTU, Prl. Junior Civil Judge, Gazwel, Medak District.	Junior Civil Judge, Andole at Jogipet, Medak District. (Post kept vacant).	Additional Junior Civil Judge, Gazwel, Medak District	Shall regularly assume charge of the post of Junior Civil Judge, Andole at Jogipet for which post he is holding full additional charge.
11.	SRI G.RAMA LINGAM, Judicial Magistrate of first Class, Special Mobile Court, Nizamabab.	Prl. Junior Civil Judge -cum- Judicial Magistrate of First Class, Nirmal, Adilabad District. (Post kept vacant).	I Additional Junior Civil Judge (Juvenile Court), Nizamabad	Junior Civil Judge -cum- Judicial Magistrate of First Class, Boath, Adilabad District.
12.	SRI P.LAXMANA CHARI, Special Judicial Magistrate of First Class for trial of cases under Prohibition and Excise Cases -cum- III Additional Junior Civil Judge, Mancherial	Junior Civil Judge - cum- Judicial Magistrate of First Class, Luxettipet, Adilabad District. (Post kept vacant).	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Mancherial	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Mancherial
13.	SRI J.HANUMANTHA RAO, Prl. Rent Controller - cum- XII Asst. Judge, City Civil Court, Hyderabad	II Metropolitan Magistrate, for Railways, Secunderabad (Post kept vacant).	I Additional Rent Controller - cum- XIII Assistant Judge, City Civil Court, Hyderabad	Judicial Magistrate of First Class, Excise Court, Hyderabad.

14.	SRI J. SYAM KUMAR Addl, Junior Civil Judge, Manthani, Karimnagar District.	Junior Civil Judge-cum- Judicial Magistrate of First Class, Korutla, Karimnagar District. (Post kept vacant).	Prl. Junior Civil Judge, Manthani, Karimnagar District.	Junior Civil Judge -cum- Judicial Magistrate of First Class, Metpalli, Karimnagar District
15.	SRI SHAIK MEERA KHASIM SAHEB Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Khammam	Prl. Junior Civil Judge-cum-Judicial Magistrate of First Class, Yellandu, Khammam District. (Post kept vacant).	I Additional Junior Civil Judge (Juvenile Court) - Cum- I Additional Judicial Magistrate of First Class, Khammam	II Additional Junior Civil Judge -cum- II Additional Judicial Magistrate of First Class, Kothagudem, Khammam District.
16.	MS SHALINI SHAKELLI Junior Civil Judge, Nagarkurnool, Mahabobnagar District	Junior Civil Judge, Achampet, Mahabobnagar District. VICE Sri K.Dasaradha Ramaiah, transferred.	Junior Civil Judge -cum- Special Mobile Court, Nagarkurnool, Mahaboobnagar District	From Sri K.Dasaradha Ramaiah.
17.	SRI MOHD. ABDUL KHALEEL Additional Junior Civil Judge, Gadwal, Mahaboobnagar District	Junior Civil Judge, Narayanpet, Mahabobnagar District. Sri M.Sai Kumar transferred.	Principal Junior Civil Judge, Gadwal, Mahaboobnagar District.	Special Judicial Magistrate of First Class Special Mobile Court, Mahaboobnagar
18.	MS VINDYA NAIK Additional Junior Civil Judge, Bodhan, Nizamabad District	Junior Civil Judge, Banswada, Nizamabad District. (Post kept vacant).	Principal Junior Civil Judge, Bodhan, Nizamabad District	Junior Civil Judge, Yellareddy, Nizamabad District

19.	SRI NENURI SANTOSH KUMAR III Additional Junior Civil Judge, Medchal, Rangareddy District.	Prl. Junior Civil Judge-cum-VIII Metropolitan Magistrate Cyberabad at Rajendernagar, Rangareddy District. (Post kept vacant).	II Additional Junior Civil Judge -cum- XV Metropolitan Magistrate, Medchal, Rangareddy District.	I Additional Junior Civil Judge -cum- XVII Metropolitan Magistrate, Rajendranagar, Rangareddy District.
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The officers mentioned in Column Number 4 will be in full additional charge of the post(s) mentioned in Column Number 2, until further orders.

In case, the above officers from whom they have to take charge or to whom they have to handover charge, are either on leave or not available for any other reason, the concerned Prl. District and Sessions Judges, shall make alternative arrangements under intiation to the High Court.

- NOTE:
1. All the officers shall get themselves relived from their present posts on or before 23.03.2019 and join in their new posts on or before 30.03.2019 without fail, by availing joining time as admisable.
 2. All the Officers under orders of transfer are directed to pronounce ther judgments / orders which were already reserved and join at their new stations.
 3. All the Officers who are under orders of transfer are hereby directed to inform the High Court about the date of relief in the previous post and the date of joining in the new post with in seven days from the date of joining in the new post.
 4. The Order placed in the High Court's Website <http://hc.ts.nic.in> and the downloaded copy from the web site is valid for relieving and joining duty.


 REGISTRAR GENERAL
 FAC REGISTRAR (VIGILANCE)

To

1. The officers and incharge officers concerned.
2. The Prl. Secretary to Hon'ble the **Chief Justice** and Personal Secretaries to Hon'ble Judges (for placing before their Lordships kind perusal).
3. The Registrars, High Court for the State of Telangana, Hyderabad

4. The Registrar, I.T-cum-Central Project Coordinator, High Court for the State of Telangana, Hyderabad **(with a request to direct the concerned to upload the proceedings in the High Court's Website)**
5. The Secretary to Government, Law (L.A & J - SC.C) Department, Government of Telangana, Hyderabad.
6. The Director, Telangana State Judicial Academy, Secunderabad.
7. The Member Secretary, Telangana State Legal Services Authority, Hyderabad.
8. The Chief Judge, City Civil Court, Hyderabad
9. The Chief Judge, City Small Causes Court, Hyderabad
10. The Metropolitan Sessions Judge, Hyderabad.

11. **THE PRL. DISTRICT JUDGES:**
Adilabad, Karimnagar, Khammam, Mahaboobnagar Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar, Warangal
12. **THE I ADDL. DISTRICT JUDGES:**
Adilabad, Karimnagar, Khammam, Mahaboobnagar Medak at Sangareddy, Nalgonda, Nizamabad, Rangareddy at L.B.Nagar, Warangal

13. **THE PAY AND ACCOUNTS OFFICER, HYDERABAD:**
14. **THE DISTRICT TREASURY OFFICERS:**
Adilabad, Karimnagar, Khammam, Mahaboobnagar Medak at Sangareddy, Nalgonda Nizamabad, Warangal
15. **THE SECTION OFFICERS:-**

(a) B.Section, (b) D.II Section, (c) Vigilance Cell, (d) E.Section (e) Work Review Cell, (f) O.P. Cell, (g) D.Budget, (h) Enquiry Cell (i) Computer Section, (J) Special Officers Section, High Court for the State of Telangana, Hyderabad